

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**IN THE MATTER OF:**

**C.P. No. 07(ND)/2017**

**Ratangiri Gas And Power Pvt. Ltd. And  
Konkon LNG Pvt. Ltd.**

.....Petitioner

**SECTION : UNDER SECTION 230-232 of the Companies Act, 2013.**

**Coram:**

**Order delivered on 29.06.2017**

**CHIEF JUSTICE M.M. KUMAR  
Hon'ble President**

**R. Vardharajan  
Hon'ble Member (J)**

**For the Petitioner(s) : Shri U.K. Chaudhary, Senior Advocate  
Shri Manpreet Lamba, Advocate  
Shri Himanshu Vij, Advocate**

**For the Respondent(s) : Shri C. Balooni, Company Prosecutor**

**For the Objector(s) : Shri Jayant Mehta, Advocate  
Ms. Smriti Churiwal, Advocate  
Shri Gunjan Singh, Advocate**

**ORDER**

Order reserved.

  
**(CHIEF JUSTICE M.M. KUMAR)**  
**PRESIDENT**

  
**(R. VARDHARAJAN)**  
**(MEMBER JUDICIAL)**

Vineet